

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**F.A. No.193 of 2015**

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Central Coalfields Limited (CMD), Darbhanga House, Ranchi  
... Appellant

Versus

1. Balka Ganjhu  
2. Deputy Commissioner, Ramgarh ... Respondents

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**CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

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For the Appellant : Mr. Amit Kumar Das, Advocate  
For the State : Mr. R.K. Shahi, A.C. to S.C. L&C I

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**Order No.10 Dated- 14.09.2020**

Heard the parties through video conferencing.

Perusal of the record reveals that the sole  
contesting respondent has died sometime before  
16.01.2020. Since no prayer for substitution of legal  
representatives has been made, hence, under such  
circumstances this appeal abates.

**(Anil Kumar Choudhary, J.)**